

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3595/2016

M.A. No. 1212/2018

The 20th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mohd Zahid

MES No. 462459

Aged about 53 years

S/o Shri Mohd Shakir

R/o H.No. 224, Anup Nagar,

Fazalpur, Bank Road

Meerut (U.P.)

Presently employed as Carpenter

skilled HS-I Cadre & grade in GE (South) Meerut

A Subordinate establishment of CWE Meerut

under Administrative Control of CE HQ MES

Bareilly Zone E-in-C's Branch

AHQ Ministry of Defence.

.. Applicant

(By Advocate : Shri V.P.S. Tyagi)

Versus

1. The Union of India
(Through Secretary)
Ministry of Defence,
South Block,
New Delhi-110001.
2. The Engineer-in-Chief
E-in-C's Branch AHQ
Kashmere House, Rajaji Marg
New Delhi-110011.
3. The Controller General of Defence Accounts (CGDA)
Ulan Batar Marg
Palam, Delhi Cantt.- 110010.
4. The CE HQ MES (Central Command)
Mahatma Gandhi Marg
Lucknow Cantt. (U.P.)

5. The CE HQ MES Bareilly Zone
Sarvatra Bhawan Station Road
Bareilly Cantt. (U.P.)
6. The Commander Works Engineer (CWE)
29, The Mall
Meerut Cantt-250001.
7. The GE (South)
Meerut Cantt-250001.
8. Proforma Party
Shaheed Ahmad
MES No. 462464 (Carpenter)
9. Rohtash Singh
MES No. 462458 (Carpenter)
- | Both are to be
| served through
| CWE, 29,
| The Mall
| Meerut Cantt.

.. Respondents

(By Advocate : Ms. Geetanjali Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this O.A. taken up for hearing, Shri V.P.S. Tyagi, learned counsel for the applicant produced a letter dated 28.04.2019 written to him by the applicant requesting to withdraw the O.A.

2. Accordingly, the O.A. as well as M.A. are dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/